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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD
(SPECIAL BENCH)**

**PRESENT: HON'BLE JANAB MOHAMMED AJMAL – MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 113/9/HDB/2020
NAME OF THE COMPANY	Dream India Edu Management Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Pierian Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Dream India Edu Management Solutions Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar naik	Adv.	9849387366	
Vikram C. puttapaga	Adv.	9160876539	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner is present. Notice issued returned with endorsement "insufficient address".

The Petitioner is directed to take fresh notice to Respondent Company as well as to the Directors as provided under the Rules.

List the matter on 08.04.2020 for filing proof of service and appearance, if any.


Member (T)

M

 Sd/-